

Mr. Speaker: It cannot be asked here.

12.18½ hrs.

Shri Hari Vishnu Kamath (Hoshangabad): That means that the business of the House will be interrupted at 5 P.M.?

Mr. Speaker: Yes.

CONSTITUTION (SEVENTEENTH AMENDMENT) BILL

REPORT OF JOINT COMMITTEE

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Report of the Joint Committee on the Bill further to amend the Constitution of India.

12.18 hrs.

PAPER LAID ON THE TABLE

GOVERNMENT'S DECISIONS ON REPORT OF Ad Hoc COMMITTEE OF TOURISM

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): I beg to lay on the Table a copy of Ministry of Transport Resolution No. 6-AHC(2)63 dated the 13th March, 1964, containing Government's decisions on the Report of the Ad Hoc Committee on Tourism. [Placed in Library, See No. LT-2581|64].

EVIDENCE GIVEN BEFORE JOINT COMMITTEE

Shri Krishnamoorthy Rao: I beg to lay on the Table a copy of the evidence given before the Joint Committee on the Bill further to amend the Constitution of India.

12.18½ hrs.

PUBLIC ACCOUNTS COMMITTEE TWENTY-THIRD REPORT

Shri Tyagi (Dehra Dun): I beg to present the Twenty-third Report of the Public Accounts Committee on Audit Report (Commercial), 1963.

12.19 hrs.

ARMED FORCES (SPECIAL POWERS) CONTINUANCE BILL*

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): I beg to move for leave to introduce a Bill to continue the Armed Forces (Special Powers) Regulation, 1958, for a further period.

12.18½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-EIGHTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to continue the Armed Forces (Special Powers) Regulation, 1958, for a further period".

The motion was adopted

Shrimati Lakshmi Menon: I introduce the Bill.